

Defective Case Register from 2025-02-20 to 2025-02-20

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/7442/2025	BIJAYA KUMAR BEHERA 1	2025-02-20	14-NOT PROPERLY INDEXED. Annex.11 has been typed instead of annex.12 at Sl.no.15 of the index.
2	D-ABLAPL/5499/2025	DINESH RAY	2025-02-20	Place of lower pending court not mentioned in file.
3	D-WP(C)/7317/2025	KSHIROD KUMAR SAHOO	2025-02-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
4	D-WP(C)/7062/2025	BISWAJIT RANJAN TRIPATHY	2025-02-20	ADDRESS OF OP NO 2 NOT STATED
5	D-CONTC/6907/2025	ASUTOSH MOHANTA	2025-02-20	The date of disposal of CONTC NO 6092 OF 2023 mentioned as 29-11-2021 instead of 29-04-2024in face of the petition
6	D-WP(C)/7460/2025	PRASANTA KUMAR NANDA	2025-02-20	Annexure 3 AND 4 neat copy be filed.
7	D-CMAPL/7273/2025	ADV.	2025-02-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. C.copy of dismissal order not Filed
8	D-MACA/7195/2025	SOMNATH ROY	2025-02-20	16-PETITION/APPEAL NOT IN TIME 1. Period of Delay 184 days 2.Code is wrong. 3. Statutory deposit not made.
9	D-CMP/7364/2025	ISRAIL KHAN	2025-02-20	Petitioners No-5 and 6 executed the Vakalatnama as Reena Samantaray and Meena Samantaray be corrected
10	D-ABLAPL/5585/2025	BIJAYA KUMAR RAGADA	2025-02-20	.Petition not correctly addressed to Honorable Court
11	D-CRLA/5442/2025	PRADEEP KUMAR KHUNTIA	2025-02-20	Index/Impugned judgment are not page marked.
12	D-MACA/7196/2025	SOMNATH ROY	2025-02-20	16-PETITION/APPEAL NOT IN TIME 1.Period of Delay 184 days 2. IA not correctly addressed. 3.Statutory deposit not made.
13	D-CRLA/5358/2025	GOURAV MOHANTY	2025-02-20	1. Provision of Law May be corrected after conversion. 2. Good ground certificate not given as well as bail petition be filed in appeal format. 3.not correctly addressed.
14	D-CRLMC/5403/2025	PABITRA KUMAR BEHERA	2025-02-20	1. Certified copy of annex-2 not filed.
15	D-CRLMC/5416/2025	ABHISHEK DASH	2025-02-20	1. ICC case number not correctly furnished in synopsis and para no.1. 2. Certified copy of order dated 19.11.2024 not filed. 3.Petition not correctly addressed to Honorable Court
16	D-CRLMC/5420/2025	ABHISHEK DASH	2025-02-20	1. Certified copy of order dated 19.11.2024 not filed.
17	D-BLAPL/5494/2025	KURESH PRASAD DASH	2025-02-20	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.9 not neat and legible.
18	D-MACA/7191/2025	SOMNATH ROY	2025-02-20	1. Period of Delay 184 days delay.
19	D-CRLMC/5422/2025	ABHISHEK DASH	2025-02-20	1. Certified copy of order dated 19.11.2024 not filed. 2. Age of the petitioner not mentioned in V.nama. 3. Page nos.2 to 6 and 8 not attested by the advocate. 4..Petition not correctly addressed to Honorable Court
20	D-BLAPL/4093/2025	DIBYAJYOTI SAHOO	2025-02-20	Name of the trial court not correct in synopsis and petition.
21	D-WP(C)/7221/2025	KUNAL KUMAR SWAIN	2025-02-20	NEAT COPY OF PAGE NO 11 AND 12 TO BE FILED
22	D-ABLAPL/5441/2025	KARUNAKAR GAYA	2025-02-20	Date of executants not mentioned in V>Nama.
23	D-MATA/7174/2025	EKTA AGARWAL	2025-02-20	Age of deponent does not match with the age given in declaration in both IAs.and in C.T.of appeal memo
24	D-CRLMC/5342/2025	JAYADEBA BEHERA	2025-02-20	1.Order dt. 13.12.2023 mentioned under Annex-2 does not ally with the Index,synopsis, cause title averments-5 and prayer of the petition.

25	D-WP(C)/53322/2024	GOPINATH MISHRA	2025-02-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Learned court may not be a party.
26	D-MACA/7193/2025	SOMNATH ROY	2025-02-20	1. Period of Delay 184 days delay
27	D-WP(C)/7141/2025	PRASHANTA KUMAR NAYAK	2025-02-20	.Petition not correctly addressed to Honorable Court
28	D-BLAPL/5195/2025	SUBODH KUMAR MOHANTY	2025-02-20	CT Case No 10/25 of JMFC Lanjigarh not mentioned in Rejection order
29	D-CRLMC/5461/2025	BIBUDHENDRA KUMAR RATH	2025-02-20	C. copy of FIR not filed.
30	D-WP(C)/7303/2025	BIREN SANKAR TRIPATHY	2025-02-20	Hollogram Rs 50/- not paid on V nama
31	D-BLAPL/5352/2025	AMIT KUMAR SAHU	2025-02-20	Honble Court not tally with Rejection order and Cause title.
32	D-WP(C)/7063/2025	AJAYA KUMAR MOHARANA	2025-02-20	Petition not correctly addressed to Honorable Court
33	D-ABLAPL/5443/2025	BIKRAM CHANDRA GHADEI	2025-02-20	Nomenclature and Name of Parties not furnished in V.Nama.
34	D-WP(C)/7271/2025	BIGYAN KUMAR SHARMA	2025-02-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Copy not served on S.C.(Transport)
35	D-WP(C)/7277/2025	BHABANI PRASAD MOHANTY	2025-02-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
36	D-BLAPL/5312/2025	BIJAYA KUMAR MISHRA	2025-02-20	As per standing order the name of victim/ informant shall not be mentioned in Synopsis.
37	D-WP(C)/7269/2025	BIGYAN KUMAR SHARMA	2025-02-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Copy not Served on Standing counsel (Transport)
38	D-WP(C)/7153/2025	BIKRAM KESHARI SAHU	2025-02-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
39	D-BLAPL/5480/2025	SANJUKTA MUNDA	2025-02-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. paragraphs of petition not correct in declaration of affidavit. 2.Petition not correctly addressed to Honorable Court
40	D-CRLMA/5364/2025	ADV.	2025-02-20	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. Provision of law not correctly furnished,C.copy not filed IA Filed,Ops not furnished in detail and date of dismissal not correctly furnished in the c.title
41	D-BLAPL/5504/2025	TARA PRASAD MOHAPATRA	2025-02-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.Paragraph no. not correctly furnished on declaration.
42	D-BLAPL/5485/2025	RABI NARAYAN MOHANTY	2025-02-20	.Petition not correctly addressed to Honorable Court
43	D-ABLAPL/5523/2025	SOUMYA RANJAN DAS	2025-02-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Sl. no. of paragraphs not correct in the petition.2. Fathers name not correct in sl.2 of affidavit.
44	D-WP(C)/7270/2025	KRUSHNA CHANDRA DASH	2025-02-20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Synopsis and date charts are not alphabetically paginated.2.Paragraphs of writ petition not correctly numbered.3.The name of opp.parties not correctly furnished in index,synopsis,date charts, affidavit and vakaltnama
45	D-ABLAPL/5524/2025	ASHOK KUMAR JENA	2025-02-20	Date of FIR, not correct in last portion of para .2 in the petition.
46	D-WP(C)/7441/2025	BIJAYA KUMAR BEHERA 1	2025-02-20	14-NOT PROPERLY INDEXED. Annex.11 has been typed instead of annex.12 at Sl.no 15 of the index.

47	D-WP(C)/7055/2025	SUDHIR KUMAR MALLICK	2025-02-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
48	D-WP(C)/7337/2025	SUDEEP KUMAR SARANGI	2025-02-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Legible copy of page-32 to 34 to be filed.2.The name of the opp.parties in vakaltnama not correctly furnished
49	D-BLAPL/5547/2025	AMLAN SHAKTI PAUL	2025-02-20	page mark not correct in index.
50	D-WP(C)/7164/2025	SAILAZA NANDAN DAS	2025-02-20	Rule 8 of the O. H C P .I .L Rule 2010 has not complied with.
51	D-WP(C)/7266/2025	UMA CHARAN MISHRA	2025-02-20	1.Synopsis and date charts are not alphabetically paginated.2.I.A.is not page marked.
52	D-WP(C)/6913/2025	SIBA PRASAD PATRA	2025-02-20	(1) Hologram of Rs 50/- not affixed in VAKALATNAMA
53	D-ABLAPL/5529/2025	SURYAKANTA DWIBEDI	2025-02-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. Sl. no.2 in affidavit not tally with declaration.
54	D-BLAPL/5550/2025	BHARAT BHUSAN ROUTRAY	2025-02-20	1. Date of rej.order not correct in index. 2. Date of FIR and occurrence not correct,as per FIR.
55	D-WP(C)/7136/2025	SWETALANA DAS	2025-02-20	The petitioner has not executed vakaltnama.2.The persons who have executed vakaltnama are not parties to this writ petition.
56	D-WP(C)/7180/2025	BHABANI SANKAR MISHRA	2025-02-20	PAGE No 15 16 and 18 not Legible .(2) The name of filing Advocate mentioned in the Vakalatnama not tally with actual Name.
57	D-WA/7366/2025	RAMA PRASAD DALAI	2025-02-20	Put up for SR after filing of C copy of impugned order.
58	D-WP(C)/7265/2025	KSHIROD KUMAR SAHOO	2025-02-20	Copy not served on S.C. (C.T. and G.S.T.)
59	D-WA/7107/2025	SATYANARAYAN MOHAPATRA	2025-02-20	1.Period of Delay 171 days delay. 2. Authentication fee due on the Appellate Court Judgement Rs 2.25/- not paid
60	D-CRLA/4131/2025	SAMARENDRA MOHANTY	2025-02-20	Vernacular certificate not properly furnished
61	D-WP(C)/7249/2025	KAMALAKANTA NAYAK	2025-02-20	.Subject Code incorrectly Mentioned
62	D-WP(C)/7204/2025	JAGAMOHAN PATTANAIK	2025-02-20	1. Date mentioned under annexure -5 not tally with the avarment of the writ petition in paragraph no (ix).2. paragraph no(ix)repeated twice. 3. complete Address of the opposite party no 3 not mentioned in the cause title. 4.page no 11 not neat and legible
63	D-WA/7167/2025	ARNAV BEHERA	2025-02-20	The address of the appellatant not correctly furnished and the Appeal filed by the appellatant by name
64	D-WP(C)/7339/2025	SUDEEP KUMAR SARANGI	2025-02-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.I.A. is not correctly dressed to Honorable court.2.I.A.is not correctly page marked.3.The name of the counsel in capital letters and enrollment numbers in last page of writ petition not furnished.3.Annexure -2 is not correctly described in book marks index and index.
65	D-BLAPL/5536/2025	BHABANI PRASAD SAMAL	2025-02-20	14-NOT PROPERLY INDEXED. Name of petitioner no.-2 not correct in rejection order.AB not mentioned in index.
66	D-BLAPL/5413/2025	PRAMOD KUMAR BOHIDAR	2025-02-20	.Petition not correctly addressed to Honorable Court
67	D-WP(C)/7113/2025	AMIT PRASAD BOSE	2025-02-20	1.Age of opp.party Nos.4 to 6 not furnished.2.Deponent has not signed in affidavit.3.Copy of 3(B)Regulation form not filed.
68	D-CONTC/6838/2025	ADV.	2025-02-20	8-CAUSE TITLE NOT IN ORDER. 1. Date chart not filed.2.Synopsis and Date chart not mentioned in the index.2.The name of the opp.parties contemnora no 2 not mentioned in cause title.3.The petition not correctly addressed to the Honorable court.
69	D-BLAPL/5526/2025	PRANAYANEE DASMOHAPATRA	2025-02-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED As per standing order no-3 dated.9.724 the name of the victim/informant mentioned in the petition copy.Then S.R will be made.

70	D-MACA/7194/2025	SOMNATH ROY	2025-02-20	1.Period of Delay 184 days delay
71	D-FAO/7292/2025	SOMNATH ROY	2025-02-20	1.Period of Delay 42 days 2. IA not correctly addressed.
72	D-CMP/7346/2025	AKSHAYA KUMAR SAHOO	2025-02-20	14-NOT PROPERLY INDEXED. Declaration sheets in main as well as IAs are not page marked.
73	D-BLAPL/5427/2025	RMANANDA THANAPATI	2025-02-20	Certify Copy does not contain arising case No and court name.
74	D-RPFAM/7142/2025	SANJIB KUMAR BHANJADEO	2025-02-20	Name in capital letter with enrollment number of the filing Adv. not furnished in the petition.
75	D-BLAPL/5435/2025	RAJIB LOCHAN PATNAIK	2025-02-20	No reference regarding Rejection order No Bail Application No 26 of 2025 in the Cause Title
76	D-RPFAM/7114/2025	PRAJIT KUMAR PRADHAN	2025-02-20	Deficit A.Fee of Rs. 8.20 to be paid
77	D-CMP/7251/2025	NETRANANDA BISWAL	2025-02-20	3-AUTHENTICATION FEE IS DEFICIENT. 4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1 .Enrollment number of filing Advocate not furnished in c .m .p .2 . Petitioner no .1 and 3 have not sworn affidavit . Authentication fees of Rs .1.10 paisa and A .fees of Rs .2.20paisa are not paid on annexures - 2 and 3 respectively .
78	D-WP(C)/6485/2025	RABI NARAYAN PANDA	2025-02-20	1.Subject Code incorrectly Mentioned
79	D-BLAPL/5476/2025	PRIYA RANJAN SINGH	2025-02-20	No Reference Regarding Rejection order No BLAPL No 70/2025 in Cause Title
80	D-WP(C)/7109/2025	BIKRAM PRATAP DAS	2025-02-20	1.The name of the counsel in capital letters and enrollment numbers in last page of writ petition not furnished.2.Paragraphs of writ petition not correctly numbered.
81	D-WP(C)/7301/2025	MANAS PATI	2025-02-20	Annex.10 not marked in the petition after annex.9 as per the index.
82	D-WP(C)/7129/2025	UPASANA BAAL	2025-02-20	1.Page 19 not legible. 2..Receipt Showing Serv.copy To ct not Filed.
83	D-BLAPL/5478/2025	DEBABRATA DASH	2025-02-20	Age of the Petitioner in Petition shows 41 years but in Rejection order shows 42 years. Difference to be reconciled.
84	D-WP(C)/7248/2025	AKSHAYA KUMAR SAHOO	2025-02-20	1.Date of order under Annexure-2 does not tally with Index and para-10 of the petition.2. Paragraph no. not correctly furnished on declaration in the I.A.3.Affidavit is not in proper Format as per High Court Rule Chapter-VI in the I.A.
85	D-WP(C)/7288/2025	ALOK KUMAR KAR	2025-02-20	8-CAUSE TITLE NOT IN ORDER. Detailed Address and Age of Op No 4 not furnished. (2) Age of OP No 5 not Furnished
86	D-WP(C)/7237/2025	HEMANTA KUMAR MOHANTA	2025-02-20	.Subject Code incorrectly Mentioned
87	D-CRLMC/5393/2025	SRINIVAS MOHANTY	2025-02-20	1.This case related to sexual offence the name of the victim and her address deleted from the petiton as per the standing order 3/2024 and put up for S.R. thereafter
88	D-CRLMC/5482/2025	JAYAKRISHNA MOHAPATRA	2025-02-20	1.C.Copy of F.I.R/Charge Sheet not filed.
89	D-CRLMC/5474/2025	BIBHU PRASAD CHHUALSINGH	2025-02-20	1. Name of the victim / informant shall not be reflected in the petition as per standing or. no.3 dtd9-7-2024. 2. paragraphs of the petition not properly marked.3.As per charge sheet,offense u/s. 363 and 376 IPC . not furnished in the petition para no.3
90	D-WP(C)/7070/2025	SHAMBHU CHARAN NATH SHARMA	2025-02-20	1.Date Chart and Synopsis not Filed
91	D-ABLAPL/5475/2025	AMULYA RATNA PANDA	2025-02-20	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.10 to 12 not neat.

92	D-CRLMC/5479/2025	HEMANT KU. TRIPATHY	2025-02-20	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.18 19 and 20 not neat.
93	D-ABLAPL/5481/2025	SIDDHARTH PRASAD MISHRA	2025-02-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no.not correctly furnished on declaration. 2.Petition not correctly addressed to Honorable Court
94	D-RSA/7190/2025	SUJATA DASH	2025-02-20	1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 02/- not Paid. (b) Appellate Court Judgement Rs 05/-Paid. Decree Rs 02/- Not Paid
95	D-MACA/7359/2025	ADAM ALI KHAN	2025-02-20	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1.Period of Delay 112 days
96	D-CRLMC/5447/2025	AMLAN SHAKTI PAUL	2025-02-20	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED C.Copy of the FIR to be filed.
97	D-ABLAPL/5483/2025	DHRUBA CHARAN ROUT	2025-02-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Age of the opp.party No.2 not mentioned in the cause title.2.Occupation of the deponent on affidavit not furnished.3 Page nos. 11 to 14 not neat and legible.
98	D-BLAPL/5490/2025	SATYA RANJAN MULIA	2025-02-20	S.T. no. in annex.2 of the witness no. 1 to 1o, not tally with rej.order.
99	D-CONTC/7035/2025	SIDDHESWAR BAUG	2025-02-20	1. Nomenclature not correctly mentioned in the index. 2.In affidavit the age and address of the petitioner not mentioned.2. Reference certificate in correctly furnished.
100	D-ABLAPL/5484/2025	PRATIK DASH	2025-02-20	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no13 not neat and legible.
101	D-MACA/7175/2025	SUBHASIS MOHAPATRA	2025-02-20	Put up for S .R after indicating the judgement filed in index .
102	D-CRLMC/5551/2025	SABYASACHI MISHRA	2025-02-20	.Petition not correctly addressed to Honorable Court
103	D-WP(C)/7011/2025	SATYAJIT MUKHERJEE	2025-02-20	Annexure 1 not neat .Page no 20 not neat .
104	D-ABLAPL/5487/2025	DEEPAK KU SAHOO	2025-02-20	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Page no.11 not neat and legible.
105	D-WP(C)/6202/2025	PATANJALI TRIPATHY	2025-02-20	Prayer is not proper(Impugned order of termination not filed.) Page nos 19 to 35 not neat
106	D-WP(C)/7028/2025	BIREN SANKAR TRIPATHY	2025-02-20	Hallogram Rs50/- not paid on Vnama
107	D-WP(C)/7445/2025	BIJAYA KUMAR BEHERA 1	2025-02-20	14-NOT PROPERLY INDEXED. Annex.11 has been typed instead of annex.12 at Sl.no.15 of the index.
108	D-WP(C)/7120/2025	RAMESH CHANDRA OJHA	2025-02-20	.Petition not correctly addressed to Honorable Court
109	D-WP(C)/6651/2025	NIHAR NALINI KAR	2025-02-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. .Petition not correctly addressed to Honorable Court
110	D-CONTC/7268/2025	ADV.	2025-02-20	1.Deponent Not Signed In The Affidavit.
111	D-CONTC/6930/2025	SAROJA KANTA SAMAL	2025-02-20	IN PAGE NO. 16 SUB - W.P.(C) NO. APPEARS WRONG
112	D-CRLA/5450/2025	BIPLAB KUMAR DASH	2025-02-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED page mark not furnished in the index
113	D-WP(C)/7133/2025	PRASHANTA KUMAR NAYAK	2025-02-20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED .Petition not correctly addressed to Honorable Court

114	D-WA/7357/2025	BIKASH MISHRA	2025-02-20	Being aggrieved and Good ground certificate not filed.
115	D-CRLMP/5345/2025	MANAS KUMAR CHAND	2025-02-20	Address not properly furnished
116	D-WP(C)/7118/2025	RAMESH CHANDRA OJHA	2025-02-20	.Petition not correctly addressed to Honorable Court
117	D-WP(C)/7132/2025	PRASHANTA KUMAR NAYAK	2025-02-20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
118	D-CONTC/6853/2025	ADV.	2025-02-20	Paragraphs left blank in the declaration part of the affidavit. 2.Petition not correctly addressed to the Honorable court.
119	D-CMP/7353/2025	GOPABANDHU MISRA	2025-02-20	1.Fathers name in the affidavit be corrected 2..Subject Code incorrectly Mentioned
120	D-CRLMP/5303/2025	ASWINI KUMAR DASH	2025-02-20	Certified copy of impugned order not filed as per prayer.
121	D-WP(C)/7240/2025	SANJIB MOHANTY	2025-02-20	Annexure -1 not neat .
122	D-CRLMC/5426/2025	ABHISHEK DASH	2025-02-20	1. Sl.numbers of in Index not completely furnished. 2. Page nos.1 to 6 not attested by the Advocate for the petitioner.3.Petition not correctly addressed to Honorable Court
123	D-ABLAPL/5532/2025	PRADEEP KUMAR KUNDU	2025-02-20	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.12 and 13 not neat.
124	D-CRLMC/5495/2025	DEBASIS SAHOO	2025-02-20	put up for s.r. after filing of annexure no . 3
125	D-WP(C)/7116/2025	ANURAG PATI	2025-02-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 17-REFERENCE CERTIFICATE NOT FURNISHED. Subject code not furnished in the cause title.
126	D-CRLMC/5425/2025	ABHISHEK DASH	2025-02-20	1. Sl. numbers of in Index not completely furnished.
127	D-ABLAPL/5488/2025	DEEPAK KU SAHOO	2025-02-20	1.Serial number not properly arrange in affidavit
128	D-WP(C)/7124/2025	PRASHANTA KUMAR NAYAK	2025-02-20	Date of order mentioned in the index under annex.2 not tally to annex.2 as annexed.
129	D-CRLMC/5518/2025	JAGABANDHU ROUT	2025-02-20	1. This case related to sexual offence the name of victim and informant with their address deleted from the petition as per the standing order 3 / 2024 and put up for SR thereafter.
130	D-ABLAPL/5537/2025	PRADEEP KUMAR KUNDU	2025-02-20	1. Provision of Law not correctly furnished.
131	D-CRLLP/4283/2025	ANUPAM DASH	2025-02-20	1.Authentication fee due on the (a) Copy of Trial Court Judgement Re.1.10p. be paid
132	D-WP(C)/7257/2025	SADASIVA PATRA (1)	2025-02-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Paragraphs of writ petition not correctly numbered.2.List of dates and events not correctly page marked as per Index.
133	D-BLAPL/1840/2025	KARUNAKAR SARANGI	2025-02-20	1.As per index annexures are not correctly reflected in petition.2. Heading of prayer not reflected.
134	D-WP(C)/7161/2025	MADHUMITA PANDA	2025-02-20	.Receipt Showing Serv.copy To cg not Filed.
135	D-WP(C)/7280/2025	MAHENDRA KUMAR MOHAPATRA	2025-02-20	1.Double copy of Annexure-2 filed.2.date mentioned in Annexures-1 and 2 does not tally with book marks index index averment of writ petition cause title and prayer portion of writ petition 3.Petition not correctly addressed to Honorable Court
136	D-CRLREV/5502/2025	SAMVIT MOHANTY	2025-02-20	1.Age of petitioner be reconciled as per appellate court judgment. 2.Good ground certificate not given.
137	D-ABLAPL/5554/2025	SURESH KUMAR PANDA	2025-02-20	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page marking not tally with Book mark and Index.Opp no-2 not sign in the v.nama.Page no 15 and 16 not neat.
138	D-WP(C)/7112/2025	KARUNAKAR RATH	2025-02-20	I.A. is not correctly page marked

139	D- CONTC/6800/2025	ADV.	2025-02- 20	Petition not correctly addressed to the Honorable court.
140	D-WP(C)/7102/2025	BHABANI PRASAD MOHANTY	2025-02- 20	Copy not served on S.C. (C.T. and G.S.T.)
141	D- CONTC/6923/2025	SAPAN KUMAR PAL	2025-02- 20	PAGE NOS.35 AND 36 NOT LEGIBLE
142	D- CRLREV/5473/2025	BIRENDRA KUMAR MOHAPATRA	2025-02- 20	Certificate regarding not filing any revision before learned sess.judge not furnished.(ii)Name of op4 seems to be wrong as per para 3 of petition.
143	D-WP(C)/7143/2025	AVIJIT MISHRA	2025-02- 20	.Petition not correctly addressed to Honorable Court
144	D-WP(C)/7137/2025	SWETALANA DAS	2025-02- 20	In VAKALATNAMA the Executants signed As Bhagirathi Naik is not a Petitioner in the Writ Petition.(2) Petitioner No 1 to 11 not signed in Vakalatnama as well as executed with detailed address.(3)The address of sole petitioner given in Vakalatnama totally not tally with any of the Petitioner No 1 to 11.
145	D-WP(C)/7165/2025	MADHUMITA PANDA	2025-02- 20	Hologram Rs50/- not paid on V nama
146	D-WP(C)/7238/2025	HEMANTA KUMAR MOHANTA	2025-02- 20	As per annex.1 , approval letter not found
147	D- ABLAPL/5463/2025	DEBASIS MISHRA	2025-02- 20	20-VERNACULAR CERTIFICATE NOT FURNISHED.
148	D- BLAPL/5462/2025	BHABANI SHANKAR DASPARIDA	2025-02- 20	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 10 not neat.
149	D- ABLAPL/5491/2025	NARENDRA KUMAR LENKA	2025-02- 20	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 10 partly neat.
150	D-WP(C)/7144/2025	BHABANI PRASAD MOHANTY	2025-02- 20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
151	D-WP(C)/7305/2025	BIREN SANKAR TRIPATHY	2025-02- 20	Hologram Rs50/- not paid in V NAMA
152	D-CMP/7267/2025	LINGARAJ SARANGI	2025-02- 20	Declaration not properly solemnly affirmed . 2 .Year of c.s furnished in cause title AND synopsis appears not correct .
153	D- ABLAPL/5440/2025	SANTOSH KUMAR DASH	2025-02- 20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
154	D-WP(C)/7244/2025	SAILAZA NANDAN DAS	2025-02- 20	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Address of o.p no 6 not properly described .Petitioner nos 2 to 4 neither sworn affidavit nor authorized petitioner no 1 .
155	D-WP(C)/7284/2025	BHABANI PRASAD MOHANTY	2025-02- 20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

DEFECTIVE REPORT LIST				
DEFECTIVE REPORT OF 20-02-2025 (CASES FILED BEFORE 2024)				
Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	CMAPL/271/2021	CMAPL/271/2021	KALI PRASANNA MISHRA	OTHERS. DELAY OF 707 DAYS
2	CMAPL/99/2022	CMAPL/99/2022	PRAVAT RANJAN SUTAR	OTHERS. C.COPY OF DISMISSAL ORDER NOT FILED OTHERS. DELAY OF 2113 DAYS 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9. PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
3	RVWPET/112/2009	RVWPET/112/2009		OTHERS. DELAY OF 161 DAYS OTHERS. DCF OF RS 1184 /- TO BE PAID OTHERS. DAF OF RS 2.25 /- NOT PAID OTHERS. PETITION NOT SWORN BY THE PETNR 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
4	CMAPL/882/2019	CMAPL/882/2019	ADV.	OTHERS. C.COPY OF DISMISSAL ORDER NOT FILED 9. PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
5	RVWPET/30/2004	RVWPET/30/2004		OTHERS. PLACE IT AFTER FILING OF C.COPY OF IMPUGNED ORDER AND

				PAYMENT OF DCF OF RS 224 /-
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